

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

In partial modification to this office earlier order Nos.72834-983/F.1(3)/Gaz/2022, dated 19.09.2022 & No-86498-507/F.1(3)/Gaz/2022 Dated 17.11.2022, the following committees are hereby re-constituted, with immediate effect-

COMMITTEES FOR TIS HAZARI COURT COMPLEX

S.No.	Name of the Committee	Name of Judicial Officer	Designation
1	Committee regarding Security, vehicles parking and traffic issues in & around THC Complex	Sh. Vinod Kumar Bansal Principal Judge, Family Court (West)	Chairperson
		Sh. Dharmender Rana Special Judge (NDPS) (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
2	Committee for better coordination between Bench and Bar	Principal District & Sessions Judge (HQs)	Chairperson
		Principal District & Sessions Judge (West)	Co-Chairperson
		Sh. Vinod Kumar Bansal Principal Judge, Family Court (West)	Member
		Sh. Dharmender Rana Special Judge (NDPS) (Central)	Member
		President, Delhi Bar Association Tis Hazari	Member
		Mem. Secretary, Delhi Bar Association Tis Hazari	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(GIRISH KATHPALLA)

Principal District & Sessions Judge (HQs)
Delhi

Dated 30 JAN 2023

No. 9461-551 F.1(3)/Gaz/23

Subject:- Re-constitution of Committees

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (HQs), Delhi.
4. The Officers concerned.
5. Sr.AO/Jr.AO, all the branches (Central) Tis Hazari Courts, Delhi.
6. The PS to the undersigned.
7. The DCA (Admin) Principal Accounts Officer, GNCT of Delhi.
8. The Welfare Committee (English/Hindi) Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

